

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date:03rd June, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 84/2016(CZ) (M.A.No.601/16)	Ajay Patil Vs. AIIMS & 2 Ors.	Mr. Rohit Sharma, Adv. Mr. Ratnesh Jain, Adv.	
FOR HEARING				
2.	Original Application No. 101/2015(CZ) (M.A.No.182/16) (M.A.No.183/16)	Shailendra Singh Vs.s State of M.P. & Ors.	Mr. Rohit Sharma, Adv. Mr. Pradeep Pawar, Adv. Mr. Amit Tiwari, Adv.	
3.	Original Application No. 22/2015(THC)	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in